

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

ITEM No. 109
IB/421/ND/2020

IN THE MATTER OF:

M/s Capt. Samual Tarig Omer Ahmed

...

Applicant/Petitioner

Vs

...

Respondent

Zexus Air Services Pvt. Ltd.

Order under Section 9 of IBC.

Order delivered on 15.01.2021

Coram:

DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)
MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :

For the Respondent :

ORDER

Learned Counsel for the Applicant seeks and is granted time to file service affidavit and also serve through e-mail.

List the matter on **18.02.2021.**

Sd/-
SUMITA PURKAYASTHA
MEMBER (TECHNICAL)

Sd/-
DR. DEEPTI MUKESH
MEMBER (JUDICIAL)